



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Saturday,12th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 3

[NATIONAL LOK ADALAT

**THE ORIENTAL INSURANCE CO. LTD.,THE
RELIANCE GENERAL INSURANCE CO LTD,
CHOLAMANDALAM M/S GENERAL INSURANCE
CO. LTD**

CONCILIATORS:

**1.MR. SANTANU KR. DAS
2.MS. NANDITA BHARALI]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MC/48/2015 MAC.APP. ____	THE ORIENTAL INSURANCE CO. LTD., Versus MD. SAHIDUL ISLAM @ ABDUL HUSSAIN and 2 ORS,	MS.R D MOZUMDAR MS.B BORA	MR D R SAIKIA
2	MACApp./198/2016 WITH LCR	THE RELIANCE GENERAL INSURANCE CO LTD Versus SMTI MIRA DAS and 2 ORS	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MR.D K KALITA MR.K K PARASAR MR.H K SUT
3	MACApp./481/2017 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD Versus SRI PABITRA KR. ROY PRODHANI and 2 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MD. S ALOM MR. L R MAZUMDER MR J H LASKAR MR. J RAHMAN MD. M S ALAM MR. A Z AHMED MR I HOQUE
4	MACApp./340/2018 WITH LCR	RELIANCE GENERAL INSURANCE CO. LTD Versus SRI BISWAJIT SARKAR	MS. N MODI MS. M CHOUDHURY MR. N KALITA MR. C SHARMA	MR. D MONDAL MRS. A MAJUMDAR
5	MACApp./65/2019 WITH LCR	THE ORIENTAL INSURANCE CO. LTD Versus SRI SUJIT KR. TIWARI AND 2 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR. A R AGARWALA (R1) MR. A B SIDDIQUE MR. B K DAS MR H P GUWALA
	WITH CO/11/2022 in MACApp./65/2019	SUJIT KUMAR TIWARI Versus ORIENTAL INSURANCE CO LTD AND 2 ORS	MR. A R AGARWALA	MR. S K GOSWAMI
6	MACApp./372/2019 WITH LCR	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD., Versus SMTI. LALITA RANI BARMAN AND 6 ORS.	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/11/2022

-

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
5)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
6)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
7)	MR H S KALSI	09-11-2022	To	19-11-2022
8)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
9)	MR. R P SINGH	15-11-2022	To	25-11-2022
10)	MR. N SHARMA	16-11-2022	To	16-11-2022
11)	MR I AHMED	14-11-2022	To	18-11-2022
12)	MR. A BHATTACHARYA	14-11-2022	To	15-11-2022
13)	MR S C PANDIT	14-11-2022	To	14-11-2022
14)	MS. S SARMA	12-11-2022	To	04-12-2022
15)	MR. M SARANIA	14-11-2022	To	15-11-2022
16)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
17)	MR J CHOPRA	21-11-2022	To	25-11-2022
18)	MR. A DUTTA	14-11-2022	To	21-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Saturday, 12th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 5

[NATIONAL LOK ADALAT

**NATIONAL INSURANCE COMPANY LTD., BAJAJ
ALLIANZ GENERAL INSURANCE CO.LTD, ICICI
LOMBARD GENERAL INSURANCE CO. LTD.,SBI
GENERAL INSURANCE COMPANY LTD,SHRIRAM
GENERAL INSURANCE CO. LTD, FUTURE GENERALI
INSURANCE COMPANY LTD.**

CONCILIATORS:

**1.MR. RAMANI MOHAN CHOUDHURY
2.MS. NIRUPAMA BARUAH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MFA/29/2011 WITH LCR	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., Versus PRASAD KALITA	MR. D K DAS MR. R GOSWAMI MR. I ALAM	MR. R DEV, Legal Aid Counsel MS. J BORA MR. D K KATAKEY
2	MACApp./270/2013 WITH LCR	MINITA DEVI and 2 ORS. Versus MANTU ROY and 2 ORS.	MR.U K THAKURIA MR B KALITA MR.N D NATH	MR.R GOSWAMI MS.M SAIKIA MS.P BORSIAKIA
3	MACApp./246/2014 WITH LCR	NATIONAL INSURANCE CO LTD Versus MINGSI CHETIA DUTTA and 4 ORS	MR.B K PURKAYASTHA MR. A J SAIKIA MR. B KAKATI MS B KASSHYAP MS.U K PURKAYASTHA	MR. S M BARUAH MR. S M BARUAH MR.T MONDAL
4	MACApp./42/2018 WITH LCR	THE ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus SMTI SURABALA NATH	MR K BORA MR A J SAIKIA MR N N BHUYAN MR U K DUTTA MR B KAKATI	MR B SINHA (r-1,2,3) MR U DAS MR S K DAS MRS R KALITA MR A K ROY
5	MACApp./43/2018 WITH LCR	THE ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus SMTI SURABALA NATH	MR K BORA MR A J SAIKIA MR N N BHUYAN MR U K DUTTA MR B KAKATI	MR B SINHA (r-1,2,3) MR S K DAS MR U DAS MS R KALITA MR A K ROY
6	MACApp./448/2018	NATIONAL INSURANCE CO. LTD. Versus SMT. DIPAMONI DEVI and 4 ORS,	MR. B K PURKAYASTHA MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR D DEKA MS.U K PURKAYASTHA	MR. U J SAIKIA (r-1) MR.G SAIKIA(R-1) MS M DAS (r-1) MS.C CHHETRY(R-1)

7	MACApp./469/2018 WITH LCR	NATIONAL INSURANCE CO LTD Versus MRS. WILLDOLYNE LYNGDOH NONGLAIT and 6 ORS	MR.S S SHARMA MS.L SHARMA MR. B J MUKHERJEE	MR. M TALUKDAR (R- 1-5) MR. D NATH(R- 1-5)
8	MACApp./658/2018	NATIONAL INSURANCE COMPANY LIMITED Versus SMT CHAYA RANI PAUL AND 3 ORS	MRS L SHARMA MR S S SHARMA MS. M MAJUMDER MR. B J MUKHERJEE	
9	MACApp./4/2019 WITH LCR	FIRDOUS RAHMAN Versus NATIONAL INSURANCE CO. LTD AND 2 ORS	MR. S MUKTAR MR. S RAHMAN MR. S HUSSAIN MR A N IQBAL MR. M UDDIN	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MR D BHUYAN
10	MACApp./97/2019	SHRIRAM GENERAL INSURANCE CO. LTD Versus SMTI RIMJHIM DEVI AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS C M DEKA MR. A S TAPADER
11	MACApp./578/2019 WITH LCR	ABDUL AZIZ Versus THE NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. S MUKTAR MR. S HUSSAIN MR A N IQBAL	MR. A DUTTA MRS. P M DUTTA
12	MACApp./30/2020 WITH LCR	SMT GEETA RANI ROY @ GITA RANI ROY Versus THE REGIONAL MANAGER NATIONAL INSURANCE CO LTD and 2 ORS	MR. A R AGARWALA	MRS. S ROY
13	MACApp./244/2021	MD. MAINUL HAQUE Versus THE REGIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD.	MR. R PHUKAN MR. R MAHANTA	
14	MACApp./144/2022 WITH LCR	NATIONAL INSURANCE COMPANY LTD. Versus CHAHERA KHATUN AND 9 ORS.	MR T KALITA MR. A KAKATI	MR M H AHMED (R-8,9) MR. S AHMED (r-1 to 4) MS. M. KHATUN (r-1 to 4)
15	MACApp./197/2022	NATIONAL INSURANCE COMPANY LIMITED Versus MD. MOMIN KHAN AND 5 ORS	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR A N IQBAL
16	MACApp./447/2022	NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. RUPONI GANLARI AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
17	MACApp./766/2022	NATIONAL INSURANCE CO. LTD. Versus SARASWATI DAS AND 7 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M TALUKDAR (R1-R5) MR. A SHAKIL (R1-R5)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
5)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
6)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
7)	MR H S KALSI	09-11-2022	To	19-11-2022
8)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
9)	MR. R P SINGH	15-11-2022	To	25-11-2022
10)	MR. N SHARMA	16-11-2022	To	16-11-2022
11)	MR I AHMED	14-11-2022	To	18-11-2022
12)	MR. A BHATTACHARYA	14-11-2022	To	15-11-2022
13)	MR S C PANDIT	14-11-2022	To	14-11-2022
14)	MS. S SARMA	12-11-2022	To	04-12-2022
15)	MR. M SARANIA	14-11-2022	To	15-11-2022
16)	MR. V K CHOPRA	21-11-2022	To	25-11-2022

17)	MR J CHOPRA	21-11-2022	To	25-11-2022
18)	MR. A DUTTA	14-11-2022	To	21-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Saturday,12th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 7

[NATIONAL LOK ADALAT

**THE UNITED INDIA INSURANCE COMPANY LIMITED.,
NEW INDIA ASSURANCE CO. LTD**

CONCILIATORS:

- 1.MR. BINOD KR. SINGH**
- 2.MS. GITI KAKATI DAS**

**ITEM NO. 38 IN THE DAILY CAUSE LIST HAS
BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./80/2019 WITH LCR	SULTAN AHMED Versus UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MR. D DAS MR. M BARUAH	MS N NATH MR. M DUTTA

LEAVE NOTE OF ADVOCATES FOR 12/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
5)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
6)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
7)	MR H S KALSI	09-11-2022	To	19-11-2022
8)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
9)	MR. R P SINGH	15-11-2022	To	25-11-2022
10)	MR. N SHARMA	16-11-2022	To	16-11-2022
11)	MR I AHMED	14-11-2022	To	18-11-2022
12)	MR. A BHATTACHARYA	14-11-2022	To	15-11-2022
13)	MR S C PANDIT	14-11-2022	To	14-11-2022
14)	MS. S SARMA	12-11-2022	To	04-12-2022
15)	MR. M SARANIA	14-11-2022	To	15-11-2022
16)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
17)	MR J CHOPRA	21-11-2022	To	25-11-2022
18)	MR. A DUTTA	14-11-2022	To	21-11-2022